

No.GOB(I) 1/2021

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 6<sup>TH</sup> JULY, 2021.

**NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of District Judge are ordered in the interest of public service, to take effect immediately:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. K.L.Ashok	LXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	XXI Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court for trial of CBI cases) (Vacant Court)
2	Sri. D.Puttaswamy	XLI Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (Vacant Post)
3	Sri. Maanu K.S.	II Addl. District and Sessions Judge, Shivamogga	I Addl. District and Sessions Judge, Shivamogga. (Vacant Court)
4	Sri. Shivaprasad K.B.	III Addl. District and Sessions Judge, Shivamogga.	II Addl. District and Sessions Judge, Shivamogga (Vice Sri. Maanu K.S. – transferred)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
5	Sri. Srikanth S.V.	XXX Addl. City Civil and Sessions Judge, Bengaluru City.	LXXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Special court for trial of cases under the Prevention of Corruption Act) (Vacant Court)
6	Sri. Somashekhar C. Badami	I Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (Vacant Post)
7	Sri. Shridhar Gopalakrishna Bhat	XC Addl. City Civil and Sessions Judge, Bengaluru City.	XCI Addl. City Civil and Sessions Judge, Bengaluru City. (Special court for trial of cases filed under KPIDFE Act 2004) (Newly created court – vide G.O. No.LAW-LCE/52/2021 dated 10.06.2021/29.06.2021)
8	Smt. E.Chandrakala	XV Addl. City Civil and Sessions Judge, Bengaluru City.	XLVII Addl. City Civil and Sessions Judge, Bengaluru City. (Spl. Court for trial of CBI cases) (Vacant Court)

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1	2	3	4
9	Sri. Mohana J.S.	XXXVII Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Shivamogga. (Vice Sri. Shivaprasad K.B. – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-  
(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City and the Prl. District & Session Judge, Shivamogga.
2. The Officers at Sl.Nos. 1, 2, 5, 6 and 8 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts immediately.
3. The Officers at Sl.Nos. 3, 4, 7 and 9 of the notification with a direction to get themselves relieved from the present charge of their posts and proceed to take charge of their new posts immediately.
4. The Courts concerned.
5. The Accountant General in Karnataka, Bengaluru.
6. The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. The P.S. to Hon'ble Administrative Judge for City Civil Court and Shivamogga District.
8. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.

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9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
20. Spare copies.

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